

National Company Law Tribunal

Allahabad Bench

CP NO.22/ND/2013

CA NO.25/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE COMPANY: Pioneer Power Engineers Limited & Ors

SECTION OF THE COMPANIES ACT: U/S 397/398 Companies Act,1956

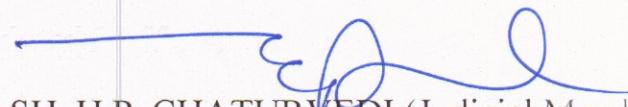
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ved Prakash Singh Combebaugh Nielant nick	(Adv)		
2.	Swapnil Pastagi (On Behalf of Siddharth Singh)	Adv.	Petitioner	<u>Swapnil</u>

Order dated 17.02.2017

CP No.22/ND/2013 CA No.25/2016 Pioneer Power Engineers

Limited & Ors

Parties are represented by their counsel. The case is fixed today for hearing in CA 25/2016. However, counsel for both the parties seeks time for argument. Therefore, case is adjourned for argument in the CA. List the matter on 09.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.02.2017